

GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI,
DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION
LOK SABHA
UNSTARRED QUESTION NO. 3979
ANSWERED ON 12.12.2019

ONE NATION ONE RIVER GRID

3979. SHRI PALLAB LOCHAN DAS

Will the Minister of JAL SHAKTI be pleased to state:

- (a) whether the Union Government has formulated any scheme to implement the One Nation One River Grid to connect major rivers of the country;
- (b) if so, the details thereof;
- (c) the quantum of funds allocated by the Union Government for implementation of the said scheme; and
- (d) the expenditure incurred by the State Governments under the flood and erosion control schemes, State-wise?

ANSWER

THE MINISTER OF STATE FOR JAL SHAKTI & SOCIAL JUSTICE AND EMPOWERMENT
(SHRI RATTAN LAL KATARIA)

(a) & (b) The National Perspective Plan (NPP) was prepared by the then Ministry of Irrigation (now Ministry of Jal Shakti) in August 1980 for water resources development through inter basin transfer of water, for transferring water from water surplus basins to water-deficit basins. Under the NPP, the National Water Development Agency (NWDA) has identified 30 links (16 under Peninsular Component and 14 under Himalayan Component) for preparation of Feasibility Reports (FRs). The Pre-feasibility reports of all the 30 links have been completed and circulated to party States. The Feasibility Reports of 14 links under Peninsular Component and 2 links of Himalayan Component have been prepared. The draft Feasibility Reports of 7 links under Himalayan Component have also been completed.

Under the NPP, four priority links have also been identified for preparation of Detailed Project Reports (DPR) under the Peninsular Rivers Component. DPR of 3 links and draft DPR of 1 link have been prepared and sent to the concerned States.

(c) No ILR project has reached the stage of execution and as such no funds have been allocated for the purpose.

(d) Flood management & anti-erosion schemes are planned, investigated and implemented by the State Governments with their own resources as per priority within the State. The Union Government supplements the efforts of the States by way of technical guidance and promotional financial assistance for flood management in critical areas. Government of India launched “Flood Management Programme (FMP)” during XI Plan period for providing central assistance to the State Governments for taking up works related to river management, flood control, anti-erosion, drainage development, flood proofing works, restoration of damaged flood management works and anti-sea erosion works which was continued during XII Plan. A scheme viz. “Flood Management and Border Areas Programme (FMBAP)” for flood management works in entire country and River Management activities and works related to Border Areas with an outlay of Rs.3342 crores is under implementation during 2017-18 to 2019-20. Central Assistance amounting to Rs.5863.95 crores has been released since XI Plan till March 2019 to States/UTs under this programme, details are at **Annexure.**

ANNEXURE REFERRED TO IN REPLY TO PART (d) OF UNSTARRED QUESTION NO. 3979 TO BE ANSWERED IN LOK SABHA ON 12.12.2019 REGARDING “ONE NATION ONE RIVER GRID”.

State-Wise Works Approved, Works Completed and Funds Released under Flood Management Programme (FMP)/ FM component of FMBAP Scheme during XI and XII Plan, FY 2017-18 & 2018-19

(Rs. in Crore)

Sl. No.	State	XI Plan			XII Plan			Total (XI + XII Plan) Status					
		Works Approved		Funds Released (XI Plan)	Works Approved		Funds Released (XII Plan)	Works Approved		Total Funds Released (XI + XII Plan)	Funds released during FY: 2017-18	Funds released during FY: 2018-19	Total funds released
		Nos.	Estimated Cost		Nos.	Estimated Cost		Nos.	Estimated Cost				
1	Arunachal Pradesh	21	224.69	81.69	0	0.00	87.91	21	224.69	169.60	21.18		190.78
2	Assam	100	996.14	748.86	41	1386.97	64.89	141	2383.11	813.75	245.49	142.12	1201.36
3	Bihar	43	1370.42	723.18	4	447.63	184.64	47	1818.05	907.82		16.58	924.40
4	Chhattisgarh	3	31.13	15.57	0	0.00	3.75	3	31.13	19.32			19.32
5	Goa	2	22.73	9.98	0	0.00	2.00	2	22.73	11.98			11.98
6	Gujarat	2	19.79	2.00	0	0.00	0.00	2	19.79	2.00			2.00
7	Haryana	1	173.75	46.91	0	0.00	0.00	1	173.75	46.91			46.91
8	Himachal Pradesh	3	225.32	165.98	4	1139.62	221.87	7	1364.94	387.85	87.50	162.60	637.95
9	Jammu & Kashmir	28	408.22	252.57	15	562.47	169.95	43	970.69	422.52	110.40	52.20	585.12
10	Jharkhand	3	39.30	18.44	0	0.00	4.27	3	39.30	22.71			22.71
11	Karnataka	3	59.46	23.80	0	0.00	0.00	3	59.46	23.80			23.80
12	Kerala	4	279.74	63.68	0	0.00	55.22	4	279.74	118.90	19.05		137.95
13	Manipur	22	109.34	66.34	0	0.00	24.36	22	109.34	90.70			90.70
14	Meghalaya	0	0.00	3.81	0	0.00	0.00	0	0.00	3.81			3.81
15	Mizoram	2	9.13	14.48	0	0.00	1.93	2	9.13	16.41	0.48		16.89
16	Nagaland	11	49.35	28.96	6	74.52	54.17	17	123.87	83.12		10.84	93.96
17	Odisha	67	169.00	101.12	1	62.32	0.00	68	231.32	101.12			101.12
18	Puducherry	1	139.67	7.50	0	0.00	0.00	1	139.67	7.50			7.50
19	Punjab	5	153.40	40.43	0	0.00	0.00	5	153.40	40.43			40.43
20	Sikkim	28	104.92	83.69	17	261.40	8.15	45	366.32	91.84			91.84
21	Tamil Nadu	5	635.54	59.82	0	0.00	0.00	5	635.54	59.82			59.82
22	Tripura	11	26.57	23.62	0	0.00	0.00	11	26.57	23.62			23.62
23	Uttar Pradesh	26	667.57	290.69	3	291.70	111.22	29	959.27	401.91	13.55	15.57	431.03
24	Uttarakhand	12	119.82	49.63	10	715.72	153.98	22	835.54	203.61		4.63	208.24
25	West Bengal	17	1822.08	643.26	1	438.94	158.75	18	2261.02	802.01	65.03	23.65	890.68
	Total	420	7857.08	3566.00	102	5381.28	1307.07	522	13238.36	4873.07	562.67	428.20	5863.95